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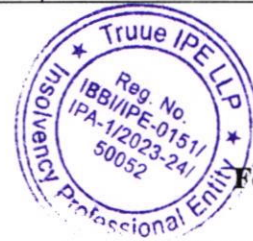
**INVITATION FOR EXPRESSION OF INTEREST FOR
THWINK BIG CONTENT PRIVATE LIMITED OPERATING IN
[FILM PRODCUTION & DISTRIBUTION]AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	THWINK BIG CONTENT PRIVATE LIMITED PAN:AAGCT7344D CIN: U74993MH2018PTC308308
2.	Address of the registered office	Manek Mahal, 6th Floor, 90 Veer Nariman Road, Churchgate, Mumbai, 400020.
3.	Insolvency Commencement Date of the corporate debtor	July 29, 2024 (NCLT, Mumbai Bench passed order dated July 26, 2024) Order received by Interim Resolution Professional on July 29, 2024
4.	URL of website	Not Available
5.	Details of place where majority of fixed assets are located	Mumbai
6.	Installed capacity of main products/ services	Not Available
7.	Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2023-24: - Quantity: NA Revenue from Operations: nil
8.	Number of employees/ workmen	Nil



9.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:www.truueipe.com	Further Details are available in the Detailed EOI listed on website www.truueipe.com or by E-mail :Jain_cp@yahoo.com/ cirp.thwinkbig@gmail.com
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: www.truueipe.com	a. Minimum Net worth as on March 31, 2024 Rs. 6 Crores b. Refundable EMD of Rs. 10 Lakhs
11.	Last date for receipt of expression of interest	18-Oct-2024
12.	Date of issue of provisional list of prospective resolution applicants	21-Oct-2024
13.	Last date for submission of objections to provisional list	26-Oct-2024
14.	Date of issue of final list of prospective resolution applicants	28-Oct-2024
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29-Oct-2024
16.	Last date for submission of Resolution Plans	29-Nov-2024
17.	Process email id to submit Expression of Interest	<u>Cirp.thwinkbig@gmail.com/</u> Jain_cp@yahoo.com



Chandra
Chandra Prakash Jain
 Whole Time Director
 For, M/s Truue IPE Pvt Ltd
 Resolution Professional
 For M/s Thwink Big Content Pvt Ltd
 Regn. No. IBBI/IPE-0151/IPA-1/2023-24/50052

Date: 02.10.2024
Place: Ahmedabad